

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 105 of 2011**

**Dated : 3<sup>rd</sup> August, 2011**

**Present:** Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member

**JSW Energy Limited** ... Appellant(s)

**Versus**

**Maharashtra State Electricity Dis. Co. Ltd. & Anr.** ....Respondent(s)

**Counsel for the Appellant(s):** Mr. M.G. Ramachandran &  
Ms. Sneha Venkataramani

**Counsel for the Respondent(s):** Mr. Buddy A. Ranganadhan for R.2

**ORDER**

**Admit.** Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.2. Notice to be issued to the 1<sup>st</sup> Respondent returnable on 02.09.2011. Dasti service is permitted.

Post the matter on **02.09.2011.**

**(V.J. Talwar)**  
Technical Member

**(Justice M. Karpaga Vinayagam)**  
Chairperson

TS/KS